

the employees of Kendriya Vidyalaya Sangathan also ;

(b) if so, whether the payments/pay-scales being given to the hostel staff of the Kendriya Vidyalayas conform to the provisions of the said Act ;

(c) if so, the details thereof, if not, the reasons therefor ;

(d) whether Regional conciliation or such other officer had directed the Sangathan to execute the relevant provisions of the above Act in respect of cook and other categories of employees of Hostels of Kendriya Vidyalayas ;

(e) if so, the details thereof ;

(f) whether the direction has since been executed ; and

(g) if so, the details thereof and if not, the reasons therefor ?

THE MINISTER OF STATE
IN THE MINISTRY OF HUMAN
RESOURCE DEVELOPMENT
(SHRI CHIMANBHAI MEHTA):
(a) Yes, Sir.

(b) to (g) The regular staff of hostels are given regular scales and allowances as per rules of Government of India. Apart from regular staff, the staff appointed in the hostels in Vidyalayas on part time basis are paid the following emoluments out of hostel fund :

(i) Head Cook—Consolidated amount of Rs. 300/- per month with free food and lodging.

(ii) Cook, Masalchi, Sweeper.—Consolidated amount of Rs. 250/- per month with free food and lodging.

The Assistant Labour Commissioner/Conciliation Officer advised the sangathan to implement the

Minimum Wages Act, 1948 for the hostels part time staff of Kendriya Vidyalayas. The matter is being looked into.

Parents-teachers Association in Kendriya Vidyalayas of Delhi

2253. SHRI SYED SIBTEY RAZI : Will the PRIME MINISTER be pleased to state :

(a) whether Parents-Teachers Associations have been formed in many Kendriya Vidyalayas of Delhi including in Lawrence Road, Pitampura, Sainik Vihar and Shalimar Bagh ;

(b) if so, what are the locations of these Vidyalayas ;

(c) if so, when these were formed and the number of meetings held in a year, decisions taken in these meetings and progress made in implementation of these decisions; and

(d) if not, the reasons therefor and what action is being taken against these Vidyalayas ?

THE MINISTER OF STATE
IN THE MINISTRY OF HUMAN
RESOURCE DEVELOPMENT
(SHRI CHIMANBHAI MEHTA) :

(a) Parents-Teachers Associations have been formed in many Kendriya Vidyalayas including K.V., Lawrence Road and Kendriya Vidyalaya Pitampura in Delhi. No Parents-Teachers Associations has been formed in Kendriya Vidyalaya Sainik Vihar and Shalimar Bagh.

(b) Locations of the above Kendriya Vidyalayas are as under :

(i) Kendriya Vidyalaya, T.P. Block Pitampura, Delhi-110 034.

(ii) Kendriya Vidyalayas, Lawrence Road, Delhi-110 035.

(iii) Kendriya Vidyalaya, Sainik Vihar, Delhi-110 034.

(iv) Kendriya Vidyalaya, Block A-N, Shalimar Bagh, Delhi-110-052.

(c) Parent-Teachers Association in Kendriya Vidyalaya, Lawrence Road was formed in January 1990, but no meeting of the Association has been held so far. Parent-Teachers Association in Kendriya Vidyalaya Pitampura was formed in July, 1989 and since then four meetings of this Association have been held. Suggestions given were mainly regarding cleanliness, checking of home work and some academic points. These suggestions have been implemented by the Principals.

(d) Does not arise.

दिल्ली में इन्दिरा गांधी कला और संस्कृति केन्द्र का स्थापित किया जाना

2254. श्री शंकर दयाल सिंह : क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने दिल्ली में इन्दिरा गांधी कला और संस्कृति केन्द्र स्थापित करने का निर्णय लिया है ; और

(ख) यदि हां, तो उसका व्यौरा क्या है और इस सबंध में अब तक कितनी प्रगति हुई है ?

मानव संसाधन विकास मंत्रालय में राज्य मंत्री (श्री चिन्मयभाई मेहता) :

(क) इन्दिरा गांधी राष्ट्रीय कला केन्द्र की स्थापना

24 मार्च 1987 को उप-पंजीयक, नई दिल्ली द्वारा पंजीकृत घोषणा विलेख (न्यास

विलेख) के जरिए एक स्वायत्त न्यास के रूप में की गई थी ।

(ख) एक विवरण-पत्र सलग्न है ।
(नीचे बखिये)

विवरण

इन्दिरा गांधी राष्ट्रीय कला केन्द्र की स्थापना मार्च, 1987 में एक स्वायत्त न्यास के रूप में की गई थी, जिसके न्यासी निम्न व्यक्ति थे :—

1. श्री राजीव गांधी—न्यास के अध्यक्ष
2. श्री आर० वेंकटरमण
3. श्री पी० वी० नरसिंह राव
4. श्री ब्रह्म दत्त (तत्कालीन वित्त राज्य मंत्री — पदेन)
5. श्रीमती पुपुल जयकर
6. श्री एच० वाई० शारदा प्रसाद
7. डा० (श्रीमती) कपिला वात्स्यायन
-सदस्य सचिव

फरवरी, 1989 में श्रीमती एम० एस० सुब्बालक्ष्मी और श्री आबिद हुसैन को भी दो और न्यासियों के रूप में नियुक्त किया गया ।

2. भारत सरकार ने इन्दिरा गांधी राष्ट्रीय कला केन्द्र को मार्च, 1987 में 25 करोड़ रुपये का प्रारम्भिक कोर्पस फंड भी स्वीकृत किया था, जिससे प्राप्त व्याज और अन्य आय का उपयोग इसके घोषणा विलेख में निर्धारित न्यास के लक्ष्यों और उद्देश्यों की प्रोन्नति के लिए ही किया जाना था । इन्दिरा गांधी राष्ट्रीय कला केन्द्र के प्रमुख उद्देश्यों हैं, एक प्रमुख कला संसाधन केन्द्र के रूप में कार्य करना, अनुसंधान और प्रकाशन कार्यक्रम आरम्भ करना, आदिवासी और लोक कलाओं का अध्ययन करना, विविध कलाओं आदि के बहुमाध्यमी प्रस्तुतीकरण के लिए मंच की व्यवस्था करना । इन्दिरा गांधी राष्ट्रीय कला केन्द्र ने अब एक बहुमाध्यमी सन्दर्भ पुस्तकालय, कम्प्यूटरीकृत सूचना प्रणाली और सांस्कृतिक अभिलेखागार की स्थापना कर ली है । केन्द्र ने कुछ चुनिन्दा कृतियों के पुनर्मुद्रण के अतिरिक्त, संगीत के मूल पाठों से संबंधित दो ग्रन्थ और भारतीय